

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 220 OF 2015 IN  
DFR 851 OF 2015**

**Dated : 19<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of :**

**M/s Singareni Collieries Co. Ltd. ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Nagar

Counsel for the Respondent(s) : Mr. Ishaan Mukherjee for  
Ms. Swapna Seshadri for R.2  
  
Mr. K.V. Balakrishnan  
Mr. K.V. Mohan for R.1

**ORDER**

**IA NO. 220 OF 2015  
(Appl. for condonation of delay)**

Learned counsel for Respondent No.2 seeks two weeks time to file reply. He may file the same on or before 03.11.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 16.11.2015 after serving copy on the other side.

List the matter on **18.11.2015.**

**(I.J. Kapoor)  
Technical Member  
Ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**